

13.42 hrs.

*At this stage shri Atal Bihari Vajpayee
left the House.*

ELECTION TO COMMITTEE

Joint Committee on the Constitutions (Seventy-third Amendment) Bill, 1991 (Insertion Part IX and Addition of Twelfth Schedule):

SHRI K.P.SINGH DEO (Dhenkanal):
Sir, I beg to move:

" That this House do recommend to Rajya Sabha that Rajya Sabha do appoint one member of Rajya Sabha to the Joint Committee on the Constitution (Seventy-third Amendment) Bill, 1991 (Insertion of new part IXA and addition of Twelfth Schedule) in the vacancy caused by the retirement of Shrimati Bijoya Chakravarty from Rajya Sabha and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee."

MR. SPEAKER: The question is:

" That this House do recommend to Rajya Sabha that Rajya Sabha do appoint one member of Rajya Sabha to the Joint Committee on the Constitution (Seventy-third Amendment) Bill, 1991 (Insertion of new Part IXA and addition of Twelfth Schedule) in the Vacancy caused by the retirement of Shrimati Bijoya Chakravarty from Rajya Sabha and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee"

The motion was adopted

13.42 1/2 hrs

FOREIGN TRADE (DEVELOPMENT AND REGULATION) BILL*

[English]

THE DEPUTY MINISTER IN THE MIN-
ISTRY OF COMMERCE (SHRI SALMAN

KHURSHEED): Sir, I beg to move for leave to introduce a Bill to provide for the development and regulation of foreign trade by facilitating imports into, and augmenting exports from, India and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

" That the leave be granted to introduce a Bill to provide for the development and regulation of foreign trade by facilitating imports into, and augmenting exports from, India and for matters connected therewith or incidental thereto."

The motion was adopted

SHRI SALMAN KHURSHEED: I introduce the Bill.

13.43 hrs

MATTERS UNDER RULE 377

- (i) **Need to check environmental pollution cannot by effluents discharged by the factors Chidambaram Taluk and Nellikuppam**

[English]

SHRI P.P. KALIAPERUMAN (Cuddalore): Mr. Speaker Sir, the protection and improvement of the natural environment is one of the fundamental duties under clause (g) of article 51 A of the Constitution of India. Discharge of industrial effluents from tanneries, paper mills, petro-chemicals and fertilizer complexes, rubber factories and sugar factories into the rivers and air has been causing considerable damage.

The M.R.K. Cooperative Sugar Factory which is situated in the river bed of Vellar in Chidambaram Taluk, Tamil Nadu discharges

[Sh. P.P. Kaliaperuman]

its effluents into the river Vellar and thereby causes heavy damage to the life of the people, cattle and the aquatic life in the river Vellar.

The E.I.D. Parry Ltd. Sugar Factory which is situated in Nellikuppam, South Arcot District, Tamil Nadu discharges its noxious effluents into the air and irrigation channels. The factories' effluents- the coaldusts- are discharged into the air which cause heavy damage to the health of the inhabitants in and around the Nellikuppam Municipal Area. I request the Central Government to direct the concerned statutory authorities to take immediate steps to provide primary treatment plants in the sugar factories of Nellikuppam and Sethiathope which are causing danger to the life of the people.

- (ii) **Need for early construction of an over-bridge at Pali Gumari Crossing, Bihar**

[*Translation*]

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Speaker, Sir, Dalmia Nagar and Dehri-on-sone cities in Rohtas district are well known industrial cities of Bihar. About 15 thousand workers work are engaged in Rohtas industrial area. Delhi-on-sone city is also a famous commercial town. Thousands of people come here daily for sale and purchase. It has many schools and colleges. Many district level Government offices are located here. Hundreds of buses run to Patna, Ranchi, Dhanbad, Bokaro, Jamshedpur, Gaya etc. A railway track passes through these two cities. There is heavy goods and passenger traffic and many express train run on this track. Dehri-Patna-Bikramganj road crosses this railway line at Pali Gumari. This crossing remains closed for hours. So buses, rickshaws etc. have to wait for hours. Consequently sometimes very dangerous incidents take place. After viewing people's difficulties the Bihar Government has submitted a proposal to Central Government to construct an over-bridge

on the above crossing. So I request the Central Government that to approve the above mentioned proposal immediately.

- (iii) **Need to set up an electronic telephone exchange at Aurangabad, Maharashtra**

SHRI MORESHWAR SAVE (Aurangabad): Mr. Speaker, Sir, I would like to draw the attention of Union Communications Minister towards the telephone system in my constituency Aurangabad. The consumers are facing great hardship. It is not only a big industrial Centre of Maharashtra but also an important city from the point of view of tourism. Industry dominated areas as Waluj and Chikalthana are also located in my constituency. Twelve hundred new telephone connections are needed every year in this area while only 350-400 connections are granted. The telephones of important services are often dead. So is the situation of private phones. Either they remain out of order or get wrong connections. There are many cases of wrong billing. I demand that strowzertelephone exchange of Aurangabad may immediately be replaced by electronic telephone exchange, extravagant expenditure should be checked, more and more new telephone connections, should be provided immediately by laying new cables. The maintenance of telephone system should be improved so as to provide relief and Letter services to the users.

- (iv) **Need to provide Central Funds to the State Government of Gujarat for providing relief to the drought victims of Saurashtra region, Gujarat.**

SHRI CHANDRESH PATEL: (Jamnagar): Mr. Speaker, Sir, Saurashtra region in Gujarat is facing severe drought now-a-days. My constituency Jamnagar is specially suffering from this terrible problem as it has affected agriculture, industry and trade of that region. Blessed is a farmer, who owns land. But now in Saurashtra a farmer owning 100 bighas of land is forced to beg for work as labourer due to severe drought so as to make both ends meet otherwise he faces